Declaration of Assets and Liabilties

Year-2023-24

I, Syed Zahid Raza, son of Late Syed Masoom Raza, aged 36 yrs, belonging to Bihar Vidhan Sabha Secretariat Service and presently working as Office Attendant in Bihar Vidhan Sabha, Patna give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

	(733ets in John hame indicating the extent of John ownership will also have to be given)						
Sr. No.	Description	Self	Spouse Name	Dependant-1 Name	Dependant-2 Name	Dependant-3 Name	
(i)	Cash	Rs. 50,000/- (Approx.)					
(ii)	Deposits in Banks, financial Institution and Non- Banking Financial Companies	NIL					
(iii)	Bonds, Debentures and Shares in Companies,	NIL					
(iv)	Other Financial Institutions, NSS, Postal Saving, LIC Policies, etc	LIC- 6,000/- annual LIC- 6,000/- annual PPF- 6,000/- annual					
(v)	Motor Vehicles (details of make, etc)	Two Wheeler Bike					
(vi)	Jewellery (details of weight and value)	Gold- 20gm Value-Rs.1,13,900/- (approx.)					
(vii)	Other assets, such as values of claims/ interests	NIL	77				

Note: - Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

*. Dependant here means a person substantially dependant on the income of the employee.

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<u>Detail of Immovable assets.</u>
(Note :- Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name	Dependant – 1 Name	Dependant-2 Name	Dependant-3 Name
(i)	Agricultural Land- Location (s)- SurveyNumber (s)- Extent (Total Measurement)- Current market value	NIL				
(ii)	Non-Agricultural Land- Location (s)- Survery Number (s)- Measurement- Current market value	Siwan- 03 kattha (Joint Family) Near AIIMS, Patna- 1360 sqft				
(iii)	Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value	NIL				
(iv)	House/Apartments, etc Location(s)- Survey/door number Extent (Total measurement)- Current market value	NIL				
(v)	Others (such as interest in property)	NIL				

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

Sr. No	Description	Name & Address of Bank/ Financial Institutions (s)/ Department (s)	Amount outstanding as on 15-02-2024
(a)	(i) Loans from Banks	SBI, BVM Branch, Patna	Rs. 4,50,000/- (Approx.)
		SBI, JD Women's College, Patna	Rs. 2,25,000/- (Approx.)
	(ii) Loans form Financial Institutions		NIL
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to department dealing with supply of water		3
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		egas residence
	(f) Other dues, if any		
(b)	(i)Income Tax including surcharge (also indicate the assessment year up to which income tax return filed, Give also Permanent Account Number (PAN)	PAN- AVPPR4561F	
	(ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. PERSONAL DETAIL:

i) GPF/CPF/PRAN NO	:-	PRAN- 110031214778
ii) Gender	:-,	M (M/F)
iii) Date of Birth	:-	0 1 0 1 1 9 8 8 (DD/MM/YYYY)
iv) Class/Group	:-	c (A/B/C)
v) Cadre	:-	Office Attendant
7		(Full Name e.g., B.A.S. Bihar Administrative Service. B.S.S. Bihar Secretariat Service etc.)
vi) Home District	· .	Siwan

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: - Sed 2ahid Reza

Name of Employee:- SYED ZAHID RAZA

Designation:-

Office Attendant

Department:-

Bihar Vidhan Sabha Secretariat, Patna

Place :- Patna

Date :- 15-02-2024

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.